



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,6th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

59	WP(C)/28/2025 B/O	KALAPANA GOSWAMI Versus THE STATE OF ASSAM AND 7 ORS	JYOTISH DAS	SC, ELEM. EDU
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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
10)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
12)	MR R GOENKA	07-01-2025	To	10-01-2025
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18)	MS S BARPUJARI	06-01-2025	To	06-01-2025
19)	MR. N J GOGOI	06-01-2025	To	23-01-2025
20)	MR. A THAKUR	06-01-2025	To	10-01-2025
21)	MS. J R THAKUR	06-01-2025	To	10-01-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
44	Bail Appln./3454/2024 WITH OFFICE NOTE, FIXED	SUDIPTA SEN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MS A DEKA	SC, CBI
45	WITH Bail Appln./3453/2024	SUDIPTA SEN Versus THE CENTRAL BUREAU OF INVESTIGATION(CBI)	MR. D DOLEY MS A DEKA	SC, CBI
46	Bail Appln./3757/2024 FIXED	UMESH MANDAL Versus THE STATE OF ASSAM AND ANR	MR. H S BORAH	PP, ASSAM
47	Bail Appln./3771/2024 FIXED	ATUL DAS Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
48	WITH Bail Appln./3772/2024	SUNIL DAS Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	WP(C)/11/2025 CAVT. NO.12402/024, B/O	M/S GAROMARI ECONOMIC DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM MS. M DEVI (FOR CAVEATOR)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
61	WP(C)/1012/2024 B/O	NO.G/214008F WARRANT OFFICER/GD (GENERAL DUTY) DEV RAM Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MR. U K GOSWAMI (R-1 TO 3) MR. U K GOSWAMI (R-1 TO 3) DY.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/1784/2022 FIXED in Co.Pet./10/2015 WITH Co.Pet./10/2015	JALANNAGAR DEVELOPMENT PVT. LTD. Versus HDFC BANK LIMITED AND 2 ORS. HDFC BANK LIMITED Versus CHOTATINGRAI TEA ESTATE PRIVATE LIMITED	MR K KHANNA MS M DAS MR.D KALITA MR D SENAPATI MR.R R KAUSHIK MR.M SHARMA	MR. G DUTTA MR. D MOZUMDER MR.D BARUAH MR K KHANNA MR D DAS MS.B DAS MR.N B P SINGHA MR. P BORAH MR. S BISWAS MS.N UPADHYAY
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
60	Cont.Cas(C)/251/2024 FIXED	MONUWARA BEGUM Versus PREETOM SAIKIA IAS	MS. S KANUNGOE MR S HUSSAIN MR. S A B KHABIR	MR. S BORA (R-3) MR. P P DUTTA(R-3) MS. M ROY (R-3) MS P SARMA(R-3) MS. P P DAS(R-3)

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[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 10****[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
86	WP(C)/5331/2024 FIXED	PRANJAL DUTTA AND ANR Versus SECRETARY DISPUR ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
	WITH WP(C)/5797/2024	NAZRIMA BEGUM AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
	WITH I.A.(Civil)/3697/2024 in WP(C)/5797/2024	NAZRIMA BEGUM AND ANR Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
88	WP(C)/18/2025 B/O	SMTI SMITA KUMARI MAHTO Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. M BORGHAIN M DAS	GA, ASSAM SC, HEALTH
- FOR ORDERS -				
89	I.A.(Civil)/4089/2024 BY SLIP in WP(C)/6413/2024 WITH WP(C)/6413/2024	THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	GA, ASSAM MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR SC, P AND R.D. GA, ASSAM
90	WP(C)/5346/2024 WITH I.A.(Civil)/19/2025 in WP(C)/5346/2024 WITH I.A.(Civil)/31/2025 in WP(C)/5346/2024	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS THE STATE OF ASSAM Versus ASROF KALAM AZAD LASKAR THE STATE ELECTION COMMISSION Versus ASROF KALAM AZAD LASKAR	MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN MR. K KONWAR MS P THAPA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION. MR K P PATHAK SC, ECA

91	WITH WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/20/2025 in WP(C)/5613/2024	THE STATE OF ASSAM Versus ABDUL AHAD LASKAR	MR. K KONWAR MS P THAPA	MR. M K HUSSAIN SC, ECA
	WITH I.A.(Civil)/30/2025 in WP(C)/5613/2024	THE STATE ELECTION COMMISSIONER Versus ABDUL AHAD LASKAR,	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
92	WITH WP(C)/5631/2024	NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/18/2025 in WP(C)/5631/2024	THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY
93	WITH WP(C)/5664/2024	DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/4090/2024 in WP(C)/5664/2024	THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA	GA, ASSAM GA, ASSAM	MR. H A LASKAR MS D DUTTA SC, ECA
94	WITH WP(C)/5706/2024	HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/4091/2024 in WP(C)/5706/2024	THE STATE OF ASSAM Versus HABIBUR RAHMAN	SC, P AND R.D. SC, ASEC	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA
	WITH I.A.(Civil)/4094/2024 in WP(C)/5706/2024	THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN AND TEN ORS	MR. RAKESH DUBEY	SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA
95	WITH WP(C)/5751/2024	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/17/2025 in WP(C)/5751/2024	THE STATE OF ASSAM Versus ABDUL MOTLEB	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/22/2025 in WP(C)/5751/2024	THE STATE ELECTION COMMISSION, Versus ABDUL MOTLEB	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
96	WITH WP(C)/5771/2024	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI

	WITH I.A.(Civil)/14/2025 in WP(C)/5771/2024	THE STATE OF ASSAM AND ORS Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL	MR. K KONWAR MS P THAPA	MR. A K TALUKDAR SC, ECA
	WITH I.A.(Civil)/23/2025 in WP(C)/5771/2024	THE STATE ELECTION COMMISSION Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
97	WITH WP(C)/5810/2024	ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/21/2025 in WP(C)/5810/2024	THE STATE ELECTION COMMISSION, Versus ABDUL AZIZ MAZUMDER AND ORS	MR. RAKESH DUBEY	GA, ASSAM
98	WITH WP(C)/5984/2024	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/9/2025 in WP(C)/5984/2024	THE STATE OF ASSAM Versus MD RAFIQU L ISLAM	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/25/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION, Versus MD RAFIQU L ISLAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
	WITH I.A.(Civil)/28/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION Versus NILIMA BEGUM LASKAR	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
99	WITH WP(C)/6347/2024	ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAİN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C
	WITH I.A.(Civil)/15/2025 in WP(C)/6347/2024	THE ASSAM STATE ELECTION COMMISSION, Versus ALI AHMED LASKAR	MR B BURAGOHAİN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	
	WITH I.A.(Civil)/16/2025 in WP(C)/6347/2024	THE STATE OF ASSAM Versus ALI AHMED LASKAR	MR. K KONWAR MS P THAPA	MR. N S LASKAR SC, ECA
100	WITH WP(C)/6768/2024	ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI	SC, P AND R.D. SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/26/2025 in WP(C)/6768/2024	THE STATE ELECTION COMMISSION Versus ABDUR ROUF CHOUDHURY	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
101	WITH WP(C)/6899/2024	IKBAL HUSSAIN KHAN AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRİN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM SC, A S E C

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:30 PM

[For Monday,6th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
65	Crl.Pet./1598/2024 FIXED	AMINUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
66	Crl.Pet./4/2025 B/O	PUNESWAR GOGOI Versus THE STATE OF ASSAM	MR. N J DUTTA MR A BASUMATARY	PP, ASSAM
ADMISSION				
67	Crl.Rev.P./76/2024 PART-HEARD, LCR 2 FILES, FIXED	SIMON MAO Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM
BAIL HEARING				
68	AB/3112/2024 FIXED	FRANCIS AMSONG Versus THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	CRP/139/2024 FIXED	MD. AHED ALI Versus BILLAL HUSSAIN AND 5 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	
37	CRP(IO)/540/2024 FIXED	NITYANANDA GHOSH Versus RUMA GHOSH	MR. K K DEY MR V K BAROOAH	
ADMISSION				
38	WP(C)/3867/2021 PART-HEARD, FIXED	DHARANI CHANDRA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MR S C PANDIT (R-6,7) MD S ULLAH (R-6,7) MR N K KAKATI (R-8) SC, BTC
	WITH I.A.(Civil)/3435/2023 in WP(C)/3867/2021	NARAD CHANDRA BRAHMA AND ANR. Versus DHARANI CHANDRA BRAHMA AND 5 ORS.	MR S C PANDIT	SC, ELEM. EDU GA, ASSAM MR D S DEKA SC, BTC
ORDERS				
39	FAO/89/2024 FIXED	THE KAMRUP INDUSTRIAL GASES LTD Versus THE INDIAN OIL CORPORATION LTD AND ANR	MR G N SAHEWALLA MD ASLAM MR H K SARMA MS K SARMA	
	WITH I.A.(Civil)/3877/2024 in FAO/89/2024	THE KAMRUP INDUSTRIAL GASES LTD Versus THE INDIAN OIL CORPORATION LTD AND ANR	MR G N SAHEWALLA MD ASLAM MR H K SARMA MS K SARMA	MR. JYOTIRMOY ROY (R-1,2) MR. S SARMA(R-1,2) MR D DAS(R-1,2) MR B P SARMAH(R-1,2) B SAHA(R-1,2) MR. JAYANTA ROY(R-1,2)

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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21)	MS. J R THAKUR	06-01-2025	To	10-01-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
56	WP(C)/8816/2018 FIXED	SAMIR ALI @ JAHUR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MRS. P BARMAN (BORKAKOTI)	GA, ASSAM MR. K H KHANDAKAR (R4) MS. A DEVI (R4) MR. K M HASSAN (R4) SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 06/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
15	Bail Appln./3787/2024 WITH CASE RECORD (SCANNED COPY), FIXED	WAHENGBAM ROBITA DEVI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH

ITEM NO.34 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
46	Crl.Rev.P./499/2024 B/O	JANAK SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
	WITH I.A.(Crl.)/1235/2024 in Crl.Rev.P./499/2024	JANAK SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
BAIL HEARING (BA)				
47	Bail Appln./3855/2024 BA 434/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	RANJEET MANDAL @ RANJIT MANDAL Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

5	I.A.(CrI.)/779/2024 AB 1152/2024(D/O), WITH OFFICE NOTE, FIXED in AB/1152/2024 WITH	SRI SANDEEP GARODIA Versus MADHUJYA DAS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. M KHAN (COUNSEL) PP, ASSAM
6	I.A.(CrI.)/778/2024 AB 892/2024(D/O)	SRI SANDEEP GARODIA Versus PRAKASH AGARWALA	MS. B S GOYAL MR. S S ROY MR. S BORTHAKUR MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
7	I.A.(Civil)/3611/2024 in CRP/400/2016 (D/O), FIXED in CRP/400/2016	M/S COTTON COUNTY RETAIL LTD. Versus SMT. TARA BOTHRA and ANR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	MR. R K JAIN (R-1) TULIKA BORAH(R-1)

LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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